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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 25/2009-2014
NEW DELHI : DATED 09th DECEMBER 2009

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, vol. 1:

1. The following ports shall be added at the end of Seaports/ Airports/ ICDs/ LCSs, as the case may be, in paragraph 4.19 related to "Port of Registration".

Seaports:- Bedi (including Rozi-Jamnagar), Dharamtar, Muldwarka, Porbander, Vadinar.

Airports:- Lucknow (Amausi), Rajasansi (Amritsar)

ICDs:- Babarpur, Bhadohi, Durgapur (Export Promotion Industrial Park), Kundli, Loni (District Ghaziabad), Mandideep (District Raisen), Raipur, Talegoan (District Pune), Dhannad Rau (District Indore), Kheda (Pithampur, District Dhar), Patli (Gurgaon).

LCS:- Agartala, Amritsar Rail Cargo, Nepalganj Road, Sutarkhandi.

This issues in public interest.

Sd/-
(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE and

Ex-Officio Additional Secretary to the Government of India

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